

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

CP No. 68/Chd/Hry/2023

IN THE MATTER OF:

Mukesh Kumar

...Petitioner

Vs.

Apoxy media private limited

...Respondent

Under Section: 241(1), 242(4), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

-sd-
Court Officer

April 10, 2024
SM